

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 57
TO BE ANSWERED ON 19.07.2017**

POLLUTION-CAUSING COMMODITIES

†* 57. SHRIMATI RAMA DEVI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a committee has been constituted to look into the process of checking pollution in the handling of pollution-causing commodities at sidings and goodsheds;**
- (b) if so, the details thereof;**
- (c) the works carried out by the said committee for the purpose; and**
- (d) the outcome thereof?**

ANSWER

**MINISTER OF RAILWAYS
(SHRI SURESH PRABHAKAR PRABHU)**

(a) to (d) A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF
STARRED QUESTION NO. 57 BY SHRIMATI RAMA DEVI TO BE
ANSWERED IN LOK SABHA ON 19.07.2017 REGARDING POLLUTION-
CAUSING COMMODITIES**

**(a) & (b) Yes, Madam. Ministry of Railways have constituted a
Committee of two Officers to study and submit report on the extent
of pollution in handling of pollution intensive commodities at sidings
and goods-sheds and actions to be taken.**

**(c) & (d) The Committee has examined the extant instructions,
related documents and existing practice. Statutory regulations
have been referred. The report is in draft stage and is expected to
be submitted shortly.**
